

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**18. IA 642/2022 IA 935/2023 IA 2948/2023 IA 3277/2023
IA 4274/2023 IN C.P.(IB)-1514(MB)/2017**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2024**

NAME OF THE PARTIES:-

**IA 642/2022 Gujarat Industrial Development
Corporation Vs. Biotor Industries Ltd
IA 935/2023 Sanjay Kumar Agarwal
V/s**

**Gujarat Industrial Development Corporation
IA 2948/2023 Sanjay Kumar Agarwal
IA 3277/2023 Deputy Director
V/s**

**Sanjay Kumar Agarwal
IA 4274/2023 Sanjay Kumar Agarwal
V/s**

**Gujarat Industrial Development Corporation
IN THE MATTER OF
Allahabad Bank
V/s
Biotor Industries Ltd.**

**Section: Application under any other provisions Rule 11 of NCLT, 2016 Sec 60(5)
U/s 7 of Insolvency and Bankruptcy Code, 2016**

ORDER

Adv. Yahya Batatawala appeared for the Applicant/Liquidator in IA.No.3277/2023.

Adv. Shyam Kapadia a/w Adv. Swati Singh & Adv. Amol Jhunjunwala appeared for
the Applicant/Liquidator in IA.No.642/2022, IA.No.935/2023, IA.No.4274/2023,

IA.No.3277/2023. Adv. Ahsan Allana appeared for the GIDC in IA.No.642/2022 and

IA.No.935/2023. List this matter on **31.07.2024 at 2:30 PM.**

**Sd/-
ANIL RAJ CHELLAN
Member (Technical)**

ANKIT

**Sd/-
KULDIP KUMAR KAREER
Member (Judicial)**